

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 241/241//HBD/2017
NAME OF THE COMPANY	HMR Infra Projects Private Limited
41NAME OF THE PETITIONER(S)	Madhukar Koganti & K Vinay Kumar
NAME OF THE RESPONDENT(S)	HMR Infra Projects Private Limited & (05) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MHEWWAN NVASROW Prom	Alverta	Touthon blemand redimention 9440230074	frank.
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Srikantha	Advocate	9849034027 tsuryasatish @ gmail. com	
T. Surya Satus	h	to Hasatish & gunail. Com	
•	et.		

ORDER

Heard Mr.N.Harinath and DVAS Ravi Prasad Learned Counsels for the Petitioner and Mr.Srikanth Learned Counsel for the Respondent on behalf of T.Surya Satish.

Learned Counsel for the Petitioner submitted that issue is pending before the Hon'ble Supreme Court and requested time.

Post the Case on 07.03.2018

Member (T)

Member (J)